12.03 hrs.

RE: ADJOURNMENT MOTION ON STRIKE BY LOCO RUNNING STAFF

SHRI JYOTIRMOY BOSU (Diamond Harbour): I have given an adjournment motion on the strike by the loco running staff. The airlines are paralysed. The railways are paralysed. The country has no form of transport. Their earlier commitments have not been honoured by the railway authorities. That is why the locomen have been compelled to go on strike. Their demands are very legitimate.

अध्यक्ष महोदय : यह तो पहले हाउस में डिसकस हुआ है।

श्री अटल बिहारी वाजपेयी (ग्वालियर): हमारे एडजर्नमेंट मोशन को आप देखें। पार्लमेंट में मिनिस्टर ने जो आश्वासन दिया था उसको अमल में नहीं लाये हैं। यह बड़ा गम्भीर मामला है कि पार्लमेंट में दिये गए आश्वासन को अमल में न लाया जाये।

अध्यक्ष महोदय : पहले आप मेरी बात सुनिये।

श्री अटल बिहारी वाजपेयी : आप हमारी भी तो सुन लिजिये। रेल्यातायात अस्त-व्यस्त हो गया है और यहां खबरे आ रही हैं कि रेलें चल रही हैं। यह गलत खबरें है मैं स्वयं शनिवार को दिल्ली रेलवे स्टेशन पर गया था, 6 घंटे बैठा रहा लेकिन रेल गाड़ी नहीं चली। दूसरी ओर ये रेडियों से प्रचार कर रहे हैं कि सभी रेलें चल रही हैं।

अध्यक्ष महोदय : मैं आप लोगों को एक एक मिनट वैसे भी दे सकता हूं बगैर एडजर्नमेंट मोशन के लेकिन मुझे यह बातायें कि किसी स्टेटमेंट पर यहां पर बहस हुई और मिनिस्टर ने आश्वासन पूरा नहीं किया तो उस पर एडजर्नमेंट मोशन कैसे बनेगा ? ऐसा कुछ बनाइये जो आगे भी चलता रहे।

श्री अटल बिहारी वाजपेयी : आप मेरे मोशन को देखें :

"To discuss the serious situation arising out of the failure of the Government to implement their assurances"

SHRI JYOTIRMOY BOSU: In August an agreement was arrived at between the Railway Ministry and the loco running staff. Their demands were legitimate and Government had accepted them. The Government had given a categorical assurance. On that basis, they went back to work. Between August and December, the Government have not fulfilled their demands and that is why they have been forced to go on strike. That means complete paralysis of the railway system in the Northern Railway. Yesterday you told me, Sir, that your train came hours late. Airlines are paralysed. Railways are paralysed. What is happening to the country? If this is not failure of the Government, what else is it? You should admit this adjournment motion because you would not get a more fit case than this to censure the Government.

MR. SPEAKER: I cannot agree to an adjournment motion. If the Government have not implemented an assurance, it can be discussed in another form.

श्री अटल बिहारी वाजपेयी : आप प्रिवीलेज मोशन एडमिट कर लीजिए।

अध्यक्ष महोदय : आप प्रिविलेज मोशन भी जबरदस्ती कैसे बनायेंगे ?

SHRI SAMAR MUKHERJEE (Howrah): The tragedy is.....

MR. SPEAKER: I have not accepted the adjournment motion which he has given.

SHRI JYOTIRMOY BOSU: You may read it out.

MR. SPEAKER: I am giving one minute each because tomorrow there will be no Calling Attention.

SHRI S. M. BANERJEE (Kanpur): It is a very serious situation. Let the Minister make a statement.

SHRI SAMAR MUKHERJEE: A statement will not satisfy us. Already the train services are dislocated. The All India Loco running Staff Association President has given an ultimatum of 48 hours after which they will go on strike if the assurances are not implemented. I have repeatedly requested the Minister to see that the agreements are implemented. Only four or five days age I had talks with him. He has made a statement in the Rajya Sabha and also outside that all the agreements are being implemented in both letter and spirit. This is misguiding the whole country because it is absolutely untrue. That is why this crisis is being precipitated. If you want to avoid further accentuation of the crisis, discussion is absolutely essential and the Government must mend its ways. So, I want you to allow a full level discussion tomorrow.

श्री अटल बिहारी वाजपेयी : अध्यक्ष जी, सरकार का यह दावा गलत है कि ट्रेन्स चल रहीं हैं। मगर थोडी लेट चल रही हैं। मैं स्वयं भुक्त भोगी हूं, मैं ने रेडियों पर सुना कि ट्रेन गई है, उस ट्रेन से जाने वाला था लेकिन स्टेशन पर मुझे बताया गया कि ट्रेन नहीं जायेगी और मैं वापस आ गया।

श्री विक्रम महाजन (कांगडा) : वाजपेयी जी, आप तो बैल गाडी से भी जा सकते हैं। (**व्यवधान**)

श्री अटल बिहारी वाजपेयी : बैलगाड़ी न सही, बग्घी से जा सकता हूं।

श्री एस० आर० दामाणी (शोलापुर) : वाजपेयी जी, रेलें नहीं चल रही हैं, आपको कष्ट हो रहा है तो यह किसकी कृपा का फल है?

श्री अटल बिहारी वाजपेयी : मैं जवाब देता हूं। हमारे देश में कर्ता, धर्ता, संहर्ता, जो कुछ हैं सब आप ही हैं, जब अच्छे कामो का श्रेय आप लेते हैं तो बुरे कामों का दोष कौन लेगा!

अध्यक्ष जी, लोको कर्मचारियों ने यह आरोप लगाया है कि उनके साथ जो समझौता हुआ था उसका पालन नहीं किया गया है। यह बडा गम्भीर आरोप है और मैं चाहूंगा रेल मंत्री इस बारे में सदन को विश्वास में लें। उन का कहना है कि समझौते के बाद :

> "Fresh removal, reversions suspension, penal transfers, charge-sheets, pay cuts. surrendering of promotion and delay in promotions were ordered and all the past cases were kept as a package deal. Even the holiday payment for the 15th of August 1973 was not paid to 70 employees of Ajmer."

अभी तो यह मामला नार्दन रेलवे तक ही सीमित है लेकिन लोको कर्मचारियों के अखिल भारतीय संघ के सभापति ने कहा है कि सारे देश में यह मामला और फैल सकता है और आप जानते हैं उससे रेल व्यवस्था अस्त-

व्यस्त होगी, यात्रियों को कष्ट होगा और सरकार को आर्थिक क्षति होगी। हम चाहते हैं यह मामला जल्दी से जल्दी हल हो लेकिन अगर रेल कर्मचारियों को यह संदेह पैदा हो गया है कि रेल मंत्री अपने आश्वासनों का पालन करना नहीं चाहते तो हमारे लिए रेल कर्मचारियों को कोई भी सलाह देना मुशिकल होगा। (व्यवधान)

अध्यक्ष जी, यह क्या हो रहा है ?

अध्यक्ष महोदय : आप यह क्या करते हैं ? क्यों रुकावट पैदा कर रहे हैं ?

श्री अटल बिहारी वाजपेयी : जरा सुनिए, स्पीकर साहब क्या कह रहे हैं।

अध्यक्ष महोदय : जब ब्रह्मचारी कर्मचारी की बात करता है उसे कभी डांट नहीं पड़ती। मैं भी नहीं डांट सकता।

श्री अटल बिहारी वाजपेयी : मेरा कहना कि आप हमारा एडजर्नमेंट मोशन मंजूर कीजिए। आश्वासनो पर अमल करने की सरकार की विफलता के कारण रेल यातायात अस्त-व्यस्त हुआ है। यह सरकार की निन्दा का मामला है। आप इस पर बहस का मौका दें।

SHRI S. M. BANERJEE: May I make a submission? An adjournment motion has been given; a Call Attention has been given; notices under Rule 377 have also been given. This is a very serious situation. The hon. Minister claims that all the assurances given during August strike have, more or less been fulfilled. Here is the statement made by the President of the Union. To avoid further deterioration of the situation, it is necessary to have some discussion, whether you agree to an adjournment motion or to a full-fledged discussion. It is necessary to have some discussion because there seems to be a difference between what the Minister says and what the employees say. We want that the strike should be called off. How? The strike is going to stay. In Ratlam, 7 persons have been suspended and prosecuted under the Criminal Procedure Code. If this is the attitude, if they want a country-wide strike, they will have it. But that is not a solution....

अध्यक्ष महोदय : आपने तो इसको डिबेट बना दिया है यह डिबेट थोड़े ही है।

SHRI S. M. BANERJEE: We want a peaceful solution of the problem. We want the trains to run.

I would request you to kindly allow some discussion on it today so that let the country know who is wrong and who is right. Either the Minister has been misguided by the Railway Board or they are not implementing the assurances.

अध्यक्ष महोदय : एडजर्नमेंट मोशन की इजाजत नहीं है, और दूसरे ढंग से आप आ जायें, यह गलत बात है।

SHRI S. M. BANERJEE: I want a discussion under Rule 193. This is a very serious matter. Mr. P. C. Lal has taken an attitude that he will not lift the lock-out as if he is all in all in the Indian Airlines....

MR. SPEAKER: When you have made your submission, why don't you sit down?

I listened to them one minute each. But they are making regular speeches.

SHRI P. VENKATASUBBAIAH (Nandyal): Sir the Minister has said time and again that the Loco staff which has gone on strike put forward certain demands and they have been fully met. You may recall the man-

(Shri P. Venkatasubbaiah)

ner in which the Loco staff, some of them, had indulged in subversive activities, making the life of passengers also dangerous....(*Interruptions*) An impression is now being created amongst the passengers, a large number of people, that a few Loco staff want to....(*Interruptions*)

MR. SPEAKER. Would you like to run this Parliament in this way, that you only have your own say and you don't listen to others?

श्री अटल बिहारी वाजपेयी : इन्होंने अध्यक्ष महोदय, एडर्जनमेंट मोशन नहीं दिया। क्या आप जनरल चर्चा अलाऊ कर रहे हैं?

अध्यक्ष महोदय : आप की तरफ से जब लोग बोलने लगे तो आप ने कहा कि जरूर इजाजत दीजिए। और जब उधर से लोग बोलने लगे तो कहते हैं कि नहीं दीजिए। मैंने कहा कि जिन्होंने दिया है वही बोलेंगे। तो आप ने कहा कि नहीं दूसरों को भी बुलायेंगे। जब आपकी तरफ से लोग बोलते रहे तो अच्छा और जब दूसरी तरफ से बोलने का मौका दिया तो कहते हैं कि नहीं अच्छा। यह सिस्टम तो ऐसा है कि दोनों तरफ की बातें सुन कर ही किसी नतीजे पर पहुचते हैं।

श्री अटल बिहारी वाजपेयी : क्या उन्होंने एडजनमेंट मोशन दिया है? अगर दिया है तो मुझे बडी खुशी होगी।

अध्यक्ष महोदय : मैं यह पूछना चाहता हूं कि आपको उस वक्त पूछना चाहिए था जब उधर से बोले थे।

SHRI P. VENKATASUBBAIAH: Are we Members of Lok Sabha to give an impression that intimidation and criminal acts of violence are to be tolerated to the detriment of the lives of thousands of passengers in this country? When they give credence to the statement of the President of the Locomen's Federation, should they not give due credence to the statement made by the hon. Minister? If this adjournment motion is allowed, it will give an impression in the country that the lives of passengers as well as the efficient working of the railways in supplying essential commodities will be at stake. So, Sir, my request to you is that this adjournment motion should not be allowed. (Interruptions).

श्री मधु लिमये (बांका) : अध्यक्ष महोदय, ध्यान दिलाने की सूचना हमने दी है। इस पर तीन प्रश्न उठते हैं जिन पर मंत्री महोदय को खुलासा करना चाहिए।

1. लोकोमैन की जो न्योचित मांगें हैं क्या फैडरेशन के साथ इस के सम्बन्ध में फैसला हुआ है?

2. लोकोमैन को जो आश्वासन दिये गये हैं क्या उन को कार्यान्वित किया गया है, और

3. क्या इस असंतोश के पीछे कोई कैटेगरी-वाइज एशोसियेशन को मान्यता देने का भी सवाल है?

इन के बारे में मंत्री महोदय को सदन को विश्वास में लेना चाहिए।

MR. SPEAKER: I think, the Minister should come out with a statement, and after that if I consider that a discussion is necessary I will allow it.

Now, papers to be laid on the Table.